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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O. A. NO. 260/00993 OF 2014  
Cuttack this the 12<sup>th</sup> day of January, 2014

**CORAM**  
**HON'BLE MR. A.K. PATNAIK, MEMBER (J)**  
**HON'BLE MR. R. C. MISRA, MEMBER (A)**

Balaram Jena,  
aged about 64 years,  
S/o. Late Madhusudan Jena,  
resident of Vill/Po-Dola Sahi,  
PS-Tihidi, Dist-Bhadrak,  
Odisha PIN-756127

...Applicant  
(Advocates: M/s. C. Sahani, P.K. Samal, D.P. Mohapatra)

VERSUS

Union of India Represented through

1. Secretary-Cum-Director General (Posts),  
Dak Bhawan,  
Sansad Marg, New Delhi-110116
2. Chief Post Master General,  
Odisha Circle,  
At/Po-Bhubaneswar,  
Dist-Khurda, Odisha-751001
3. The Director Accounts (Postal),  
Mahanadi Vihar,  
Cuttack-753004

... Respondents

(Advocate: Mr. S.Barik)

**ORDER (ORAL)**

**A.K.PATNAIK, MEMBER (J):**

Heard Mr. C. Sahani, Learned Counsel for the Applicant and Mr. S.Barik, Ld. ACGSC appearing for the Respondent, on whom a copy of this O.A. has already been served, and perused the materials placed on record.

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2. This O.A. has been filed under Section 19 of the Administrative Tribunals Act, 1985 in which the applicant has prayed for the following reliefs:

“(a) To direct the respondents to pay the differential salary in grade pay of Rs.6600/- from July 2010 to December 2010 along with all consequential benefits with interest quashing the impugned pay-slips at Annexure-A/4.

3. The factual matrix of the case is that the applicant while working as Supdt. of Post Offices, Bhadrak Division in PS Group ‘B’ Cadre on regular basis w.e.f. 17.06.2003 in PB-2 was getting his G.P. Rs.4800/-. After four years of regular service in P.S. Group ‘B’, the Grade Pay of the applicant was upgraded from Rs. 4800/- to Rs.5400/- w.e.f. 05.08.2007. Thereafter, the CPMG, Odisha (Respondent No.2) vide Memo dated 01.07.2010 posted the applicant as Manager, Postal Printing Press, Bhubaneswar on ad-hoc basis citing as JTS Grade ‘A’ with Grade Pay Rs.5400/- though the post was of STS Cadre with Grade Pay Rs.6600/-. On 02.07.2010 the applicant relieved from the post of Supdt. Bhadrak and joined as Manager, Postal Printing Press with G.P. Rs.5400/- w.e.f. 02.07.2010. On attaining the age of superannuation the applicant retired as Manager, Postal Printing Press on 31.12.2010. While the matter stood thus, the applicant preferred representations dated 24.03.2014 (Annexure-A/6) and 02.06.2014 (Annexure-A/7) respectively to Respondent No.1 with a prayer to grant G.P. Rs.6600/- as applicable to STS posts but till date no response has been received from the Respondents hence the applicant has filed the present O.A. with the prayer as



mentioned above. By drawing our attention to the representations submitted to Respondent No.1 Mr. Sahani submitted that a direction be issued to Respondent No.1 to consider the said representation within a specified time frame.

4. Mr. S.Barik, Ld. Addl. CGSC appearing for the Respondents, has no immediate instruction, if any such representations have been preferred by the applicant and the status thereof.

5. Since it is the positive case of the applicant that the representations preferred by him is still pending, without entering into the merit of the matter, we dispose of this O.A. at the stage of admission itself by directing Respondent No.1 to consider the representations dated 24.03.2014 (Annexure-A/6) and 02.06.2014 (Annexure-A/7) respectively, (if the same have been received and are still pending) and dispose of the same and communicate the result thereof in a well reasoned order to the applicant within a period of 90 days from the date of receipt of copy of this order. However, we make it clear that if in the meantime said representations have already been disposed of then the result thereof be communicated to the applicant within a period of two weeks from the date of receipt of copy of this order. No costs.

6. Copy of this order along with paper books be transmitted to Respondent No. 1 by Speed Post at the cost of the applicant, for which Mr. Sahani, Ld. Counsel for the applicant, undertakes to file the postal requisites by

15.01.2015.

  
(R.C.MISRA)  
MEMBER (A)

  
(A.K.PATNAIK)  
MEMBER(J)